

National Company Law Tribunal

ITEM NO : 33

Allahabad Bench

CP No.(IB)163/ALD/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.01.2020

NAME OF THE COMPANY: Dr. Prashant Rastogi Singh Vs. Anand Nirog Dham Hospital Pvt. Ltd.

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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1.

2.

In view of the order passed in CP No. (IB) 380/ALD/2019, list the matter on

19.02.2020.

Dated: 21.01.2020

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(Justice Rajesh Dayal Khare)  
MEMBER (J)